

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**STARRED QUESTION NO. 95**  
ANSWERED ON 13/12/2022

**CRITERIA FOR CONSTRUCTION OF ROADS UNDER PMGSY**

\*95. SHRI CHANDRA PRAKASH CHOUDHARY:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether any criteria is prescribed for the construction of roads under Pradhan Mantri Gram Sadak Yojana (PMGSY) and if so, the details thereof;
- (b) the details of institutions authorized in the States to evaluate the criteria under PMGSY;
- (c) the total length of roads and road projects sanctioned and constructed thereunder in the country along with the status of these roads during each of the last five years, State/UT and district-wise including Giridih, Dhanbad and Bokaro districts of Jharkhand;
- (d) whether any complaints of negligence in repair work of the roads have been received and if so, the details thereof along with the action taken against the culprits; and
- (e) whether the Government has set any deadline to complete all roads and if so, the details thereof?

**ANSWER**  
MINISTER OF RURAL DEVELOPMENT  
(SHRI GIRIRAJ SINGH)

(a) to (e) A Statement is laid on the Table of the House.

**Statement referred to in reply to Parts (a) to (e) of Lok Sabha Starred Question No. 95 due for answer on 13.12.2022**

(a) & (b) Rural Roads are constructed under Pradhan Mantri Gram Sadak Yojana (PMGSY) as per the various codes and manuals of IRC including specifications for rural roads of Ministry of Rural Development, which are updated from time to time.

At State level, the State Rural Roads Development Agency (SRRDA) functions as the dedicated agency for implementation of PMGSY. The Programme Implementation Units (PIUs) are entrusted with the task of preparing Detailed Project Reports (DPRs), execution of works and its monitoring. The proposals prepared by PIUs are vetted by SRRDA and then by State Level Standing Committee (SLSC). DPRs are scrutinized by the State Technical Agencies (STAs) also, before sending to the Ministry.

(c) The total length of road works sanctioned and constructed in districts of Giridih, Dhanbad and Bokaro of Jharkhand during each of the last five years is given below:

**(Road length in km)**

S. No.	Name of Districts	2017-18				2018-19				2019-20				2020-21				2021-22			
		Sanctioned		Completed		Sanctioned		Completed		Sanctioned		Completed		Sanctioned		Completed		Sanctioned		Completed	
		No. of roads	Road length	No. of roads	Road length	No. of roads	Road length	No. of roads	Road length	No. of roads	Road length	No. of roads	Road length	No. of roads	Road length	No. of roads	Road length	No. of roads	Road length	No. of roads	Road length
1	Giridih	91	145	94	277	48	119	20	151	8	82	82	78	0	0	45	115	32	177	22	25
2	Dhanbad	0	0	5	25	0	0	11	14	5	40	0	8	0	0	4	27	30	157	1	4
3	Bokaro	63	155	56	255	0	0	39	122	12	93	49	42	0	0	23	89	15	136	9	12

The State/UT-wise summary of road projects sanctioned and constructed during each of the last five years under various interventions/verticals of PMGSY is given in the **Annexure**. Further district-wise details and the current status of the road projects sanctioned and constructed during each of the last five years under various interventions/verticals of PMGSY can be accessed at [omms.nic.in](http://omms.nic.in)->**Proposals->Statewise List of Roads**.

(d) Construction and maintenance of rural roads are the responsibilities of States/ UTs. Complaints about negligence in repair works of the roads constructed under PMGSY are received in the Ministry either directly or through CPGRAMS or "Meri Sadak" application from time to time. Complaints are referred to the State Governments/ UTs for taking necessary action.

(e) Timeline for completion of PMGSY-I & II was September, 2022. The timeline for completion of RCPLWEA is March, 2023 and that of PMGSY-III is March, 2025.

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Annexure referred to in reply to point © of Lok Sabha Starred Question No. 95 for reply on 13.12.2022

**State/UT-wise summary of road projects sanctioned and constructed during each of the last five years under various interventions/verticals of PMGSY**

Road length in km

Sr.No.	States/Uts	2017-18				2018-19				2019-20				2020-21				2021-22			
		Sanctioned		Completed		Sanctioned		Completed		Sanctioned		Completed		Sanctioned		Completed		Sanctioned		Completed	
		No. of roads	Road length	No. of roads	Road length	No. of roads	Road length	No. of roads	Road length	No. of roads	Road length	No. of roads	Road length	No. of roads	Road length	No. of roads	Road length	No. of roads	Road length	No. of roads	Road length
1	A& N Islands	22	37	0	0	32	39	0	0	0	0	0	0	48	97	12	31	0	0	13	14
2	Andhra Pradesh	169	769	44	154	128	548	41	337	197	1,577	101	301	181	1,445	61	531	2	25	160	1,263
3	Arunachal Pradesh	43	684	31	1,132	265	4,979	91	1,318	80	551	46	1,731	0	0	25	1,796	0	0	152	598
4	Assam	2,334	6,824	201	1,615	466	1,796	676	4,295	250	1,721	1,288	3,646	429	2,760	786	2,682	0	0	731	2,164
5	Bihar	614	2,253	1,290	5,221	307	686	1,679	3,308	395	3,046	852	719	169	1,390	586	2,255	11	189	472	1,862
6	Chhattisgarh	219	2,966	170	1,901	707	2,666	216	3,112	604	5,467	430	1,952	180	1,882	296	4,689	0	0	464	3,034
7	Goa	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
8	Gujarat	5	14	21	49	0	0	8	14	0	0	0	0	304	3,015	3	202	0	0	31	1,009
9	Haryana	0	0	3	38	0	0	1	5	0	0	0	0	203	1,906	0	224	56	590	117	1,384
10	Himachal Pradesh	322	1,986	124	1,773	352	2,221	138	1,334	112	1,251	219	1,087	0	0	274	1,916	0	0	300	1,624
11	Jammu And Kashmir	138	1,196	135	1,760	645	4,298	202	1,559	121	680	181	1,175	0	0	243	3,167	0	0	344	3,283
12	Jharkhand	1,067	2,974	1,061	4,519	272	699	747	3,570	245	2,223	906	1,408	0	0	470	2,008	291	2,115	391	1,001
13	Karnataka	0	0	11	48	0	0	3	6	441	3,195	1	6	350	2,182	4	566	0	0	185	2,527
14	Kerala	64	259	59	373	33	112	104	314	0	0	63	126	20	105	21	77	123	582	20	67

15	Madhya Pradesh	912	6,345	1,692	5,218	1	13	859	4,521	112	1,473	694	1,872	377	4,779	278	2,958	529	5,408	381	4,444
16	Maharashtra	125	602	154	570	0	0	80	267	36	454	33	120	380	2,582	33	181	50	344	24	199
17	Manipur	262	2,914	81	731	109	1,721	94	852	55	325	109	754	0	0	95	893	0	0	46	684
18	Meghalaya	61	268	48	150	406	2,174	32	211	22	101	50	274	0	0	77	728	0	0	148	826
19	Mizoram	26	283	7	237	46	498	4	267	6	194	12	345	0	0	4	246	0	0	31	346
20	Nagaland	19	264	4	85	19	261	7	209	13	228	4	189	0	0	6	36	0	0	8	198
21	Odisha	1,581	5,662	1,079	7,141	963	4,803	1,410	8,130	19	97	1,706	5,298	828	5,420	1,050	1,844	584	4,023	544	2,829
	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0	45	106	0	0	0	0	0	0
22	Punjab	0	0	48	852	0	0	62	247	0	0	15	29	204	2,056	1	1	2	28	5	285
23	Rajasthan	401	3,464	1,489	3,249	0	0	279	2,528	237	2,198	201	103	374	3,623	13	1,856	0	0	456	3,255
24	Sikkim	100	605	42	419	34	121	47	352	0	0	36	68	0	0	27	157	0	0	29	141
25	Tamil Nadu	766	2,654	612	1,611	570	1,285	458	2,167	299	1,044	530	1,066	580	2,151	378	871	275	1,254	605	2,063
26	Tripura	20	77	40	313	3	9	58	169	42	307	21	85	0	0	27	109	0	0	22	172
27	Uttar Pradesh	34	427	340	4,106	122	926	435	1,688	12	287	55	376	883	6,188	94	718	1,624	12,375	220	3,368
28	Uttarakhand	217	1,764	124	1,839	736	6,206	130	1,756	112	906	151	2,036	0	0	204	3,365	133	1,157	279	2,067
29	West Bengal	1,425	5,652	298	3,213	291	2,518	649	5,111	0	0	835	2,180	0	0	472	2,179	0	0	303	526
30	Telangana	242	1,099	52	303	0	0	66	381	39	247	124	206	346	2,337	36	315	10	59	54	631
31	Ladakh	0	0	0	44	30	372	10	63	13	79	15	151	0	0	5	86	0	0	10	109
	<b>Total</b>	<b>11,188</b>	<b>52,043</b>	<b>9,260</b>	<b>48,667</b>	<b>6,537</b>	<b>38,951</b>	<b>8,586</b>	<b>48,093</b>	<b>3,462</b>	<b>27,652</b>	<b>8,678</b>	<b>27,304</b>	<b>5,901</b>	<b>44,024</b>	<b>5,581</b>	<b>36,685</b>	<b>3,690</b>	<b>28,149</b>	<b>6,545</b>	<b>41,974</b>

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